

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 204 /UHC/Admin.A/2011

Dated: September 26th, 2011.

Pursuant to the Government Notification No. 172/XXXVI(1)/2011-09-Bha.Sa./2001 dated 22.09.2011, issued in exercise of powers vested U/S 36 A of N.D.P.S. Act, 1985, Sri Rajendra Joshi, Addl. District & Sessions Judge/1st F.T.C., Nainital is conferred powers to preside over the Special Court at Nainital, constituted under N.D.P.S. Act, 1985, in addition to his duties.

By Order of Hon'ble the Chief Justice,

Sd/-

(K.D. Bhatt)
Registrar General.